

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH COURT-III**

**Item No.117**  
492/252/ND/2020

**IN THE MATTER OF:**

FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED  
Vs.  
Registrar of Companies

....APPELLANT

....RESPONDENT

**SECTION**

U/s 252

**Order delivered on 15.04.2021**

**CORAM:**

SHRI P.S.N PRASAD  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)

**PRESENT:**

For the Appellant :  
For the Respondent :

**ORDER**

Heard the submissions made by the Counsel for the Appellant. The Counsel for the Appellant has submitted that RoC has filed the report and the Proxy Counsel for the I.T. Department has prayed time for filing the report. At request, two weeks' time is granted for filing the report.

List the matter on 10.05.2021.

-sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-sd-

(P.S.N PRASAD)  
MEMBER (JUDICIAL)